

Annexure 5

Name of the Corporate debtor: M/s. Sarda Agro Oils Ltd ; Date of commencement of liquidation: 09.01.2023 and appointment or amended on 23.01.2023 (Order made available on 25.01.2023); List of stakeholders as on :08.04.2023

List of operational creditors (Government Dues)

S No	Department	Government	Identification No	Details of claims received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	% share in total amount of claims admitted					
3	Deputy Commissioner of Customs, Customs House, Kakinada, Andhra Pradesh		3	23.02.2023	1,88,71,126	6,00,114	Form C	Nil, As per information available till date	NO	0.018	-	-	1,82,71,012	-	
4	Assistant Commissioner (ST) Saroornagar Division, Nampally		4	15.02.2023	68,81,73,391	3,93,38,164	Form C	Nil, As per information available till date	NO	1.162	-	-	64,88,35,227	-	
5	Mathivanan S.A, Deputy Commissioner of Income tax, Circle 3(1), Hyderabad		6		29,42,03,195	24,59,384	Form C	Nil, As per information available till date	NO	0.073	-	-	29,17,43,811	-	
6	T.Vijaya Bhaskar, Assistant Commissioner of State tax, Kakinada Port circle, Kakinada Division, Kakinada District, Andhra Pradesh		7	21.03.2023	7,87,89,028	7,29,25,028	Form G	Nil, As per information available till date	NO	2.153	-	-	58,64,000	-	
Sub Total					1,08,00,36,740	11,53,22,690				3.41			96,47,14,050	-	